GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2514 ANSWERED ON:11.03.2015 COMMERCIALISATION OF EDUCATION Devi Smt. Rama

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has reviewed its various steps taken to check the growing trend of commer- cialisation of education;

(b) if so, the outcome thereof;

(c) whether some private educational institutions are being operated in the country in the garb of Right to Education with a view of earning profit;

(d) if so, the number of such educational institu- tions being operated in the country at present, State-wise; and

(e) the action taken by the Government to put a check on such institutions?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): The Government of India, in collabo- ration with State Governments/ UT Administrations, is implementing the Sarva Shiksha Abhiyan Programme for providing universal access to elementary edu- cation with an aim to meet the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The enrolment of children in the Government and Government aided schools is about 70% in 2013-14, wherein majority of children are in Government and Government aided schools at elementary level.

The National Policy on Education, 1986 (as modified in 1992) encourages non-governmental and voluntary efforts in Education, while preventing the establi- shment of institutions which intend to commercialise Education.

Section 13 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 clearly pro-hibits collection of any capitation fee. For higher educational institutions, the University Grants Commission (UGC) has issued regulations under the UGC Establishment and Maintenance of Standards in Private Universities, 2003, in an effort to curb commercialisation of education.